

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No.111  
IB-2178/ND/2019**

**Under Section: 7 of IBC.**

**In the matter of:**

Amit Arya	...	<b>Applicant</b>
Vs		
Banyantree Developers Pvt. Ltd.	...	<b>Respondent</b>

**Order delivered on 03.02.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Applicant :  
For the Respondent :

**ORDER**

Learned counsel for the applicant seeks and is granted, last chance to file rejoinder within three days, with copy in advance to the other side. Adjourned for hearing on 13.02.2020.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Vaishali